OFFICE ORDER NO. 2-02/2017

The President of India is pleased to appoint the following IRS (C&CE) officers as Principal Commissioner (Revision Application) and ex-officio Additional Secretary to the Government of India in the Revision Application Unit of the Department of Revenue initially for a period of two years from the date of their assumption of the charge of the post or until further orders, whichever is earlier.

<table>
<thead>
<tr>
<th>Sl. No.</th>
<th>Name of the Officer (S/Hrt)</th>
<th>Post</th>
</tr>
</thead>
<tbody>
<tr>
<td>1</td>
<td>Rakesh Sharma-II, IRS (C&amp;CE:86)</td>
<td>Principal Commissioner (RA) and ex-officio Additional Secretary to the Government of India, Mumbai</td>
</tr>
<tr>
<td>2</td>
<td>Raj Pal Sharma, IRS (C&amp;CE:87)</td>
<td>Principal Commissioner (RA) and ex-officio Additional Secretary to the Government of India, Delhi</td>
</tr>
</tbody>
</table>

(Rajinder Kumar)

Under Secretary to the Govt. of India

Copy:
1. Officers concerned (Through Ad.II, CBEC)
2. PS to FM(OSD) to MOSF/OSD to PPS to Secy.(Rev.)/Chairperson, CBDT/Chairperson, CBEC/All Members of CBDT & CBEC/AS(R)/JS(R)/JS(Adminn.-CBDT)/JS(Adminn.-CBEC)
3. DS (HQ)/DS (Ad.II)/US (GAR & Cash)/US (Ad.I A&B)
4. Ms. Hemambika R Priya, Commissioner (Coord./Admin.), CBEC w.r.t. O.M.F.No.A.32012/4/2017-Ad.II, dated 20.07.2017 with the request to relieve the above mentioned officers to enable them to join their new charges.
5. Ad.IA/Ad.IB/Ad.II/GAR/Pers./R&I/Parl./IWSU/Coord./OL Cell/NIC/Library/RA Unit
6. Section Officer (Computer Cell). It is requested that the website of this Department be updated accordingly.
7. Chief Supervisor/Reception Officer (Gate No.2 & 9)